BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 40/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

Name of the Company:

State Bank of India

V/s.

Essar Steels Ltd.

Section of the Companies Act:

Mr. Skallin Jani

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Mr. Ravi Kadam, Advs. for Applicant lattack

1. Mr. Apishin Decal, should should sent or Advocates Amarchand

2. with Mr. Nirag tattack, Mangaldal

Mr. Amaya Gokhale, Lco.

Mr. Omang Singh, Mr. Sapan Gropta,

Ms. Grishwa Anuja t

Mr. Mihir Thakore, Sr. Adv.
Mr. Saurabh Sopaskas Sr. Adv.

Mr. Saurabh Sopaskas Adv.

Respondent P

Mr. Keyns Grandlu Mr. Nisasg Desai Mr. Raheel Patel Mr. Raheel Patel

Aelo.

<u>ORDER</u>

Learned Senior Advocate Mr. Ravi Kadam with Learned Senior Advocate Mr. Anshin Desai with Learned Advocate Mr. Ameya Gokhale with Learned Advocate Mr. Nirag Pathak with Learned Advocate Umang Singh with Learned Advocate Ms.

Grishma Ahuja with Learned Advocate Mr. Shalin Jani with Learned Advocate Mr. Sapan Gupta present for Financial Creditor/ Applicant. Learned Senior Advocate Mr. Mihir Thakore with Learned Senior Advocate Mr. Saurabh Soparkar with Learned Advocate Mr. Keyur Gandhi with Learned Advocate Mr. Nisarg Desai with Learned Advocate Mr. Raheel Patel present for Respondent.

Heard further arguments of learned Counsel for Respondent.

Heard reply arguments of learned Counsel for Applicant.

List the matter on 26.07.2017 for further arguments.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of July, 2017.